

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1919 of 1996

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Dated" 10.9.1996.

1. Smt. Om Wati
Wd/of Sh. Shyam Lal

2. Mukesh
S/o Late Sh. Shyam Lal

both residents of
House No. 68, Gali No.1
Sunlight Colony
Ashram, New Delhi.

...Applicants.

(By Advocate: Sh. Maneesh Goyal)

Versus

1. Union of India through its
Secretary
Dept. of Posts & Telegraphs
New Delhi.

2. The Director
Dept. of Posts & Telegraphs
Meghdoot Bhawan
New Delhi.

...Respondents.

(None)

ORDER (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Learned counsel for the applicant seeks permission
to withdraw the application with liberty to seek remedy afresh
in a separate proceedings. Granting that liberty, the
application is closed as withdrawn.


[A.V.Haridasan]
Vice Chairman (J)

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